

New Telephone Connections Given to Bangalore Development Authority

*194. SHRI V.S. KRISHNA IYER : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether very few new telephone connections have been given to newly formed Bangalore Development Authority layouts and extensions;

(b) whether, in view of increasing thefts and other problems, Government will ensure that telephone facilities are provided to newly formed Bangalore Development layouts/extensions in Bangalore on priority basis; and

(c) the number of applications pending for new telephone connections under General Scheme relating to J. P. Nagar Layout, Banashankari second stage and Vijayanagar Layout ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA) : (a) Telephone connections have been given in newly formed Bangalore Development Authority layouts and extensions as per the waiting list and the telephone allotment rules subject to availability of capacity in the concerned exchanges.

(b) Priority is not normally given for individual telephones. However, public telephones can be provided on merits for needs of the residents of such areas.

(c) The number of applications pending for new telephone connections under General Category is given as under :

Locality	Waiting List
1. J.P. Nagar	409
2. Banashankari 2nd Stage.	107
3. Vijayanagar	1912

Taking over of M/s. Containers and Closures Limited (W.B.)

*195. SHRI ANANDA PATHAK :
SHRI HANNAN MOLLAH:

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have received any proposal from Government of West Bengal to reconsider the proposal for taking over M/s. Containers and Closures Limited in West Bengal;

(b) if so, whether Government have decided to take over this unit; and

(c) if so, when ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Import of Crude Oil and Petroleum Products from Soviet Union

*196. SHRI B.V. DESAI : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government have decided to import 5.5 million tonnes of crude oil and petroleum products from Soviet Union during the current year;

(b) if so, whether any agreements in this regard were signed recently;

(c) if so, the main features of agreements; and

(d) the extent to which the import of crude oil and petroleum products will help India in meeting the demand that has increased over the years ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISORE SHARMA): (a) Yes, Sir.

(b) Yes, Sir.

(c) The agreements are concluded in pursuance of the Trade Protocol between India and USSR to provide for the import of the requisite quality and quantity of crude oil and the products to meet our demands.

(d) The import will help in partly meeting the gap between the demand and the production in the country.

Allotment of Kerosene for West Bengal

*197. SHRI R.P. DAS : Will the Minister of PETROLEUM be pleased to state :

(a) whether Union Government have received any communication from West Bengal Government regarding allotment of kerosene for the State;

(b) if so, when and the salient features of the said communication;

(c) whether Government have responded favourably to the said communication;